

**Cochin Port:**

(1) The Port's watch and ward staff are posted at all vulnerable points.

(2) The Port Police force has been augmented.

(3) A system of vehicles permits and passes for persons has been introduced.

**Vizagapatam Port:**

(1) The Police force has been strengthened

(2) Wherever necessary, areas are being fenced and walls raised

**Kandla Port:**

(1) All the important traffic points are manned round the clock

(2) A compound wall around the Docks is under construction so that the entry of persons into the Docks can be regulated

(c) Labourers employed at the Port, habitual offenders and hired vagabonds have generally been found responsible for the pilferage

**Departmental Catering**

361. Shri D. C. Sharma: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that after taking over vending and catering business from contractors on Northern Railway, the Railway Administration is incurring a loss;

(b) if so, what was the loss incurred during the years 1957-58 and 1958-59 so far; and

(c) the reasons for this loss?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes

(b) Year	Loss incurred Rs.
1957-58	79,000 (Actual)
1958-58	64,000 (Revised Estimates)

(c) (i) Payment at the Central Government's prescribed scales of pay to the staff, with the service conditions applicable to Central Government employees:

(ii) The sale of better quality of edibles; and

(iii) Maintenance of better service to the public

**Purchase of Aircrafts and Aircraft Parts**

362. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state:

(a) the total value of aircrafts and aircraft parts purchased by India from Britain during 1959 (upto 31st July, 1959) for Civil Aviation; and

(b) the total value of aircrafts and aircraft parts purchased from other countries during the same period?

The Deputy Minister of Civil Aviation (Shri Ahmed Mohiuddin): (a) and (b) The value of aircraft and aircraft parts purchased by the two Corporations, Civil Aviation Training Centre and Gliding Centres during 1959 (upto 30th June, 1959) is given below—

(i) From Britain, Rs 26.70 lakhs.

(ii) From other countries, Rs 129.72 lakhs.

Note: The above figures include advance payments made by the Air India International in the U.S.A. and in the UK against 3 American Boeing 707 aircraft fitted with British Engines, on order.

**Ticketless Travel**

363. { Shri D. C. Sharma:  
Shri Bibhuti Mishra:  
Shri Hem Raj:

Will the Minister of Railways be pleased to state:

(a) the number of ticketless travellers detected on the Railways

during 1959-60 (upto 31st July, 1959), Zone-wise;

(b) the total amount of loss of revenue during the same period on the above account (Zone-wise);

(c) the number of those who were penalised (Zone-wise), and

(d) the total amount realised from them (Zone-wise)?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a), (c) and (d) The information is being collected and will be laid on the Table of the Sabha

(b) It is not possible to estimate the loss due to ticketless travel from the results of day-to-day checks, since from the statistics of such checks no estimate can be made of the cases that go undetected. Special check are necessary for estimating the extent of ticketless travel that prevails. Such checks were conducted during the year 1957, and the loss estimated was Rs 5 crores per annum approximately.

#### Surface Drainage

**364. Shri D. C. Sharma:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No 54 on the 11th February, 1959, and state the progress made so far in the surface drainage improvement works out of the funds available for flood control in the country as approved by the Central Flood Control Board?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** A statement showing the progress made so far with regard to surface drainage improvement works in the States of Andhra Pradesh, Assam, Uttar Pradesh, Punjab, Rajasthan and in the Union Territory of Delhi is laid on the Table [See Appendix I, annexure No 70]. No drainage schemes have been received from other State Government/Union Territories

#### Orientation Training Centres

**365. { Shri R. C. Majhi:  
Shri Subodh Nanada:**

Will the Minister of Community Development and Co-operation be pleased to state whether the Orientation training centres have been set up at Jubbulpore and Junagarh?

**The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy):** Yes, Sir.

#### Commonwealth Coaxial Telephone Cable System

**366. Shri Ram Krishan Gupta:** Will the Minister of Transport and Communications be pleased to refer to the reply to Unstarred Question No 2722 on the 6th April, 1959 and state the nature of steps taken so far to have Commonwealth coaxial telephone cable system?

**The Minister of Transport and Communications (Shri S. K. Patil):** The position has not materially changed from that indicated in the reply given to the Unstarred Question No 2722 on the 6th April, 1959.

#### P. & T. Building, Chandigarh

**367. Shri Ram Krishan Gupta:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No 3059 on the 15th April, 1959, and state at what stage is the scheme for construction of a Central Post and Telegraph Office building at Chandigarh?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** The scheme for the construction of a Central Posts and Telegraph Office at Chandigarh including office of the Postmaster-General, which is now at Ambala, has been under consideration for some time. The immediate requirement of the P & T do not justify construction of an eleven storeyed building which has been insisted upon by the